



\$~52 to 148

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 2347/2019**

JUBILANT FOODWORKS LTD. & ANR.Petitioners

Through: Mr. V. Lakshmikumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Himanshu Pathak, SPC with Mr. Amit Singh, Adv. for R-1/UOI. (M: 8860109331).

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+ **W.P.(C) 1171/2020**

IFB INDUSTRIES LTD.Petitioner

Through: Mr. Kishore Kunal, Ms. Ankita Prakash and Mr. Anuj Kumar, Advs. (M: 9871278561)

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.Respondents

Through: Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+ **W.P.(C) 4824/2020 & CM APPL. 2183/2021**

M/S CILANTRO DINERS PVT. LTD.Petitioner

Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek and Mr. Prince Nagpal, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr Farman Ali, CGSC

+ **W.P.(C) 4957/2020**

WHIRLPOOL OF INDIA LTD.Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.



- UNION OF INDIA & ORS. versus
Through: Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.
Mr Farman Ali, CGSCRespondents
- + **W.P.(C) 6671/2020**
GAURAV SHARMA FOOD INDUSTRIESPetitioner
Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek and Mr. Prince Nagpal, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Vivek Kumar Goyal, (CGSPC) with Mr. Gokul Sharma & Mr. Shomik Panda, Advs. (M: 9899840257)
- + **W.P.(C) 9146/2020**
LITE BITE TRAVELS FOODS PVT LTD.Petitioner
Through: Mr. V. Lakshmikumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through:
- + **W.P.(C) 1357/2021**
M/S INFINITI RETAIL LTD.Petitioner
Through: Mr. Rajat Mittal, Mr. SuprateekNeogi, Ms. Krati Agrawal, Mr. Priyanshu and Mr. Subham Kumar
- versus
UNION OF INDIA AND ORS.Respondents
Through: Ms. Anubha Bhardwaj, CGSC with Ms. Ananya Shamsbery, Mr. Vijay Misra and Ms. Anchal Kashyap, Advs.
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.
- + **W.P.(C) 1765/2021**



- M/S LE REVEPetitioner
Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek
and Mr. Prince Nagpal, Adv.
versus
UNION OF INDIA & ORS.Respondents
Through:
+ **W.P.(C) 1766/2021**
NEEVA FOODS PVT. LTD.Petitioner
Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek
and Mr. Prince Nagpal, Adv.
versus
UNION OF INDIA & ORS.Respondents
Through: Appearance not given.
+ **W.P.(C) 1852/2021, CM APPL.5359/2021, CM APPL.29026/2021 &
CM APPL.29027/2021**
M/S SUBWAY SYSTEMS INDIA PVT LTD.Petitioner
Through: Mr. Abhishek A Rastogi, Mr. Ajay
Singh, Ms. Meenal Songire, Ms. Pooja
M Rastogi, Ms. Garima Gupta and Mr.
Abhijeet Singh, Adv.
versus
UNION OF INDIA & ORS.Respondents
Through: Appearance not given.
+ **W.P.(C) 1951/2021, CM APPL. 5705/2021 & CM APPL.
5706/2021**
M/S SUB WEST RESTAURANTS LLPPetitioner
Through:
versus
UNION OF INDIA & ORS.Respondent
Through: Appearance not given.
+ **W.P.(C) 2440/2021**
BONNE SANTEPetitioner
Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek
and Mr. Prince Nagpal, Adv.
versus
UNION OF INDIA & ORS.Respondents
Through: Ms. Pratima N. Lakra, CGSC with Mr.
Chanakya Kene, Adv. for R-1.



- + **W.P.(C) 3867/2021**
M/S ELECTRONICS MART INDIA LTDPetitioner
Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek
and Mr. Prince Nagpal, Advs.
versus
UNION OF INDIA & ORS.Respondents
Through: Mr Farman Ali, CGSC
Mr. Yunus Malik with Mr. Nishant
Sharma & Mr. Vinayak Dubey, Advs.
- + **W.P.(C) 4600/2021**
INOX LEISURE LIMITEDPetitioner
Through: Mr. Kumar Visalaksh, Mr. Udit Jain,
Mr. Arihant Tater, Mr. Saurabh Dugar
and Mr. Ajitesh Dayal Singh, Advs.
(9811419024)
versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Bhagwan Swarup Shukla, CGSC
with Mr. Mukesh Kumar Pandey, Mr.
Yash Baraliya Advs. For UOI.
Mr. Ripudaman Bhardwaj, CGSC for
UOI.
Mr. Zoheb Hossain, Mr. Sanjeev
Menon, Mr. Vivek Gurnani, Mr.
Pranjal, Mr. Kartik, Mr. Satyam and Ms.
Ilma Khan, Advs.
- + **W.P.(C) 4794/2021 & CM APPL. 14802/2021**
YELLOW SUN RESTAURANTS PRIVATE LIMITED.....Petitioner
Through: Mr. Nikhil Gupta, Mr. Rochit Abhishek
and Mr. Prince Nagpal, Advs.
versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Zoheb Hossain, Mr. Sanjeev
Menon, Mr. Vivek Gurnani, Mr.
Pranjal, Mr. Kartik, Mr. Satyam and
Ms. Ilma Khan, Advs.
- + **W.P.(C) 14666/2021, CM APPL.46201/2021, CM APPL.
46202/2021& CM APPL. 46203/2021**



ANAND RATHI

.....Petitioner

Through: Mr. Abhishek A Rastogi, Mr. Ajay Singh, Ms. Meenal Songire, Ms. Pooja M Rastogi, Ms. Garima Gupta and Mr. Abhijeet Singh, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr Piyush Beriwal & Ms Ruchita Srivastava, Advs. for R-1. (M: 9910396352)
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.
Mr. Yunus Malik with Mr. Nishant Sharma & Mr. Vinayak Dubey, Advs.

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W.P.(C) 15172/2022

BARBEQUE NATION HOSPITALITY LTD.

.....Petitioner

Through: Mr. Srinivas Kotni, Mr. Akshay Kumar, Ms. Shelly Singh, Mr. Siddharth Dewalwar and Mr. Rishabh Dixit, Advs.

versus

UNION OF INDIA AND ORS.

.....Respondents

Through: Mr. Rakesh Kumar, SPC with Mr. Sunil, Adv. for UOI.
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

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W.P.(C) 8228/2024

M/S. UMANG REALTECH PRIVATE LIMITED

.....Petitioner

Through: Ms. Purvi Sinha and Mr. Chetan Kr. Shukla, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr.



Pranjal, Mr. Kartik, Mr. Satyam and
Ms. Ilma Khan, Advs.

+ **W.P.(C) 14051/2024 & CM APPL.58805/2024**

M/S ASIAN RADHIKA MULTIPLEXES PVT LTDPetitioner
Through: Mr. Abhishek A Rastogi, Mr. Ajay
Singh, Ms. Meenal Songire, Ms. Pooja
M Rastogi, Ms. Garima Gupta and Mr.
Abhijeet Singh, Advs.
Mr. Swapnil Srivastava, Mr. Santosh
Kumar, Mr. Jayesh Srivastava and Mr.
Rishabh Periwal, Advocates.

versus

SH HRUSHIKESH AND ANRRespondents

Through: Ms. Pratima N. Lakra, CGSC with Mr.
Shailendra Kumar Mishra, Mr. Chandan
Prajapati, Ms. Kanchan Shakya, Mr.
Priyam Sharma and Ms. Raunak, Advs.
for R-1.
Mr.Zoheb Hossain and Mr Sanjeev
Menon, Advs. for NAA/CCI/DGPA.
(M: 9873340111)

+ **W.P.(C) 10999/2018**

M/S PYRAMID INFRATECH PRIVATE LIMITEDPetitioners

Through:

versus

UNION OF INDIA AND ORS.Respondents

Through: Ms. Pratima N. Lakra, CGSC with Mr.
Chanakya Kene, Adv. for R-1.
Mr. Zoheb Hossain, Mr. Sanjeev
Menon, Mr. Vivek Gurnani, Mr.
Pranjal, Mr. Kartik, Mr. Satyam and Ms.
Ilma Khan, Advs.

+ **W.P.(C) 15170/2022**

CAROA PROPERTIES LLP AND ANR.Petitioners

Through: Mr. V. Lakshmikumar, Mr. Yogendra
Aldak and Mr. Agrim Arora, Advs.

versus



UNION OF INDIA AND ORS.Respondents
Through: Mr. Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+ **W.P.(C) 7910/2019 & CM APPL. 32779/2019**
SALARPURIA REAL ESTATE PVT. LTD.Petitioner
Through: Mr. Abhishek A Rastogi, Mr. Ajay Singh, Ms. Meenal Songire, Ms. Pooja M Rastogi, Ms. Garima Gupta and Mr. Abhijeet Singh, Advs.

versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+ **W.P.(C) 7911/2019**
SATTVA DEVELOPERS PVT. LTD.Petitioner
Through: Mr. Abhishek A Rastogi, Mr. Ajay Singh, Ms. Meenal Songire, Ms. Pooja M Rastogi, Ms. Garima Gupta and Mr. Abhijeet Singh, Advs.

versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+ **W.P.(C) 12355/2019**
PARAMOUNT, PROPBUILD PVT. LTD.Petitioner
Through:
versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Ruchir Mishra, Mr. Mukesh Kumar



Tiwari and Ms. Reba Jena Mishra,
Advs. for UOI.

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W.P.(C) 12717/2019

BHARTIYA CITY DEVELOPERS PVT LTD.Petitioner

Through: Mr. Abhishek A Rastogi, Mr. Ajay Singh, Ms. Meenal Songire, Ms. Pooja M Rastogi, Ms. Garima Gupta and Mr. Abhijeet Singh, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Vikram Jetly and Ms. Shreya Jetly,
Advs. for R-1.

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W.P.(C) 12847/2019 & CM APPL. 52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS
PVT. LTD.Petitioner

Through: Ms. Purvi Sinha and Mr. Chetan Kr. Shukla, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Vikram Jetly and Ms. Shreya Jetly,
Advs. for R-1.
Mr. Gibran Naushad, Sr.SC with Mr. Suraj Shekhar Singh and Mr. Harsh Singhal, Advs.

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W.P.(C) 1406/2020 & CM APPL. 4879/2020

M/S FRIENDS LAND DEVELOPERS PRAKASH KUMAR
....Petitioner

Through: Mr. Prakash Kumar, Adv.

versus

UNION OF INDIA & ORS.Respondents

Through: Ms. Sonia Sharma, Ms. Neha Chugh and Ms. Shambhvi Sharma, Advs. for R-2 & 3.
Mr. Rajesh Kumar, SPC with Ms. Pragya Yadav, Advs.

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W.P.(C) 2083/2020 & CM APPL. 7369/2020

FUSION BUILDTECH PVT. LTD.Petitioner

Through: Mr. Abhishek A Rastogi, Mr. Ajay



Singh, Ms. Meenal Songire, Ms. Pooja M Rastogi, Ms. Garima Gupta and Mr. Abhijeet Singh, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Mr. Rajesh Kumar, SPC with Ms. Pragya Yadav, Advs.

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

Mr. Aman Malik, Mr. Vinayak Dubey and Mr Nishant Sharma, Advocates.

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W.P.(C) 2084/2020 & CM APPL. 7371/2020

ASTER INFRAHOME PVT. LTD.

.....Petitioner

Through:

Mr. Abhishek A Rastogi, Mr. Ajay Singh, Ms. Meenal Songire, Ms. Pooja M Rastogi, Ms. Garima Gupta and Mr. Abhijeet Singh, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Mr. Rajesh Kumar, SPC with Ms. Pragya Yadav, Advs.

Mr. Samir Malik, Mr. Vinayak Dubey and Mr Nishant Sharma, Advocates.

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W.P.(C) 2445/2020

MIS SARVPRIYA SECURITIES PVT. LTD.

.....Petitioner

Through:

Ms. Purvi Sinha and Mr. Chetan Kr. Shukla, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Mr. Gibran Naushad, Sr.SC with Mr. Suraj Shekhar Singh and Mr. Harsh Singhal, Advs.

Ms. Pratima N. Lakra, CGSC with Mr. Shailendra Kumar Mishra, Ms. Kanchan Shakya and Mr. Priyam



Sharma, Adv.

Mr. Aman Malik and Mr Nishant
Sharma, Advocates.

+ **W.P.(C) 2742/2020 & CM APPL. 9552/2020**
ACME HOUSING INDIA PVT. LTD.Petitioner
Through:
versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Adv.
for NAA/CCI/DGPA.
Mr. Zoheb Hossain, Mr. Sanjeev
Menon, Mr. Vivek Gurnani, Mr.
Pranjal, Mr. Kartik, Mr. Satyam and Ms.
Ilma Khan, Adv.
Mr. Samir Malik, Advocate

+ **W.P.(C) 3910/2020**
MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS
M/S LODHA DEVELOPERS LTD.) & ANR.Petitioners
Through: Mr. Kamal Sawhney, Mr. Deepak
Thackur, Mr. Rishabh Mishra and Ms.
Aakansha Wadhvani, Adv.
versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Adv.
for NAA/CCI/DGPA.
Mr. Zoheb Hossain, Mr. Sanjeev
Menon, Mr. Vivek Gurnani, Mr.
Pranjal, Mr. Kartik, Mr. Satyam and Ms.
Ilma Khan, Adv.

+ **W.P.(C) 3911/2020**
M/S NANI RESORTS AND FLORICULTURE
PVT. LTD.Petitioner
Through: Ms. Purvi Sinha and Mr. Chetan Kr.
Shukla, Adv.
versus



UNION OF INDIA & ORS.

.....Respondents

Through:

Mr. Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

Mr. Rajeev Kumar Panday, Mr. Rajeev M Roy and Mr. P. Srinivasan, Advs. for R-5.

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W.P.(C) 4348/2020

APEX MEADOWS PVT LTD.

.....Petitioner

Through:

Mr. V. Lakshmikumar, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Ms. Neha Malik, Adv.

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W.P.(C) 5347/2020 & CM APPL. 23558/2020

GAURSONS REALTECH PVT. LTD.

.....Petitioner

Through:

Mr. Monish Panda, Mr. Mrinal Bharat Ram and Mr. Anmol Jassal, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Appearance not given.

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W.P.(C) 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS
PVT. LTD.

.....Petitioner

Through:

Ms. Purvi Sinha and Mr. Chetan Kr. Shukla, Advs..

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Mr. Ripudaman Bhardwaj, CGSC for UOI.

Mr. Gibran Naushad, Sr.SC with Mr. Suraj Shekhar Singh and Mr. Harsh Singhal, Advs.

Mr. Aditya Singla SSC, CBIC with Ms.



Arya Suresh Nair, Mr. Ritwik Saha, Mr. Akhil Sharma, Ms. Shreya Lamba and Mr. Sahil Parashar, Advocates.

+ **W.P.(C) 5979/2020 & REVIEW PET. 128/2024**
EMAAR MGF LAND LTD.Petitioner
Through: Mr. V. Lakshmikumar, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.

versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Piyush Beriwal, Adv. for R-1
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+ **W.P.(C) 8751/2020 & CM APPL. 28192/2020**
M/S SIGNATURE BUILDERS PVT. LTD.Petitioner
Through: Ms. Purvi Sinha and Mr. Chetan Kr. Shukla, Advs.

versus
UNION OF INDIA & ORS.Respondents
Through: Mr Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+ **W.P.(C) 9931/2020**
M/S. NIRALA PROJECTS PVT. LTD.Petitioner
Through: Ms. Purvi Sinha and Mr. Chetan Kr. Shukla, Advs.

versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Farman Ali, CGSC
Ms. Neha Malik, Adv.

+ **W.P.(C) 9934/2020, CM APPL. 31623/2020 & CM APPL. 31624/2020**



M/S S3 BUILDWELL LLPPetitioner
Through: Ms. Purvi Sinha and Mr. Chetan Kr. Shukla, Adv.

versus

UNION OF INDIA & ORS.Respondents
Through: Mr Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Adv. for NAA/CCI/DGPA.
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Adv.

+ **W.P.(C) 9935/2020, CM APPL. 31625/2020 & CM APPL. 31626/2020**

M/S. JMK HOLDINGS PVT. LTD.Petitioner
Through: Ms. Purvi Sinha and Mr. Chetan Kr. Shukla, Adv.

versus

UNION OF INDIA & ORS.Respondents
Through: Mr Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Adv. for NAA/CCI/DGPA.
Mr. Vedansh Anand (SPC) with Mr. Kush Garg, Adv.
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Adv.

+ **W.P.(C) 10932/2020 & REVIEW PET. 127/2024**

M/S EMAAR MGF LAND LTD.Petitioner
Through: Mr. V. Lakshmikumar, Mr. Yogendra Aldak and Mr. Agrim Arora, Adv.

versus

UNION OF INDIA & ORS.Respondents
Through: Mr Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Adv. for NAA/CCI/DGPA.



Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.
Ms. Neha Malik, Adv.

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W.P.(C) 990/2021

M/S BPTP LTD.

.....Petitioner

Through: Mr Tarun Gulati, Sr. Adv. with Mr. Kishore Kunal, Ms. Ankita Prakash and Mr. Anuj Kumar, Advs. (M: 9871278561)

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Himanshu Pathak, SPC with Mr. Amit Singh, Adv. for R-1/UOI.
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

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W.P.(C) 997/2021 & CM APPL. 2721/2021

M/S MAN REALTY LTD & ANR.

.....Petitioners

Through: Mr. V. Lakshmikumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.
Mr. Farman Ali CGSC and Ms. Usha, Adv.

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W.P.(C) 2676/2021 & CM APPL. 7906/2021

HORIZON PROJECTS PRIVATE LIMITED

.....Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar



and Mr. Ajitesh Dayal Singh, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Mr Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

Mr. Rajesh Kumar, SPC with Ms. Pragya Yadav, Advs.

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

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W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD.

.....Petitioner

Through:

Mr. Monish Panda, Mr. Mrinal Bharat Ram and Mr. Anmol Jassal, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Mr. Yunus Malik with Mr. Nishant Sharma & Mr. Vinayak Dubey, Advs.

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W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

.....Petitioner

Through:

Mr. Abhishek A Rastogi, Mr. Ajay Singh, Ms. Meenal Songire, Ms. Pooja M Rastogi, Ms. Garima Gupta and Mr. Abhijeet Singh, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Mr. Ripudaman Bhardwaj, CGSC for UOI.

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

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W.P.(C) 6337/2021 & CM APPL. 19960/2021

M/S PURI CONSTRUCTION PVT. LTD.

.....Petitioner

Through:

Ms. Purvi Sinha and Mr. Chetan Kr.



Shukla, Advs.

versus

UNION OF INDIA & ORS.

Through:

..Respondents

Mr. Ruchir Mishra, Mr. Mukesh Kumar Tiwari and Ms. Reba Jena Mishra, Advs. for UOI.

Mr Sanjeev Menon, Mr. Vivek Gurnani& Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

Mr. Gibran Naushad, Sr.SC with Mr. Suraj Shekhar Singh and Mr. Harsh Singhal, Advs.

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

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W.P.(C) 6983/2022 & CM APPL. 21405/2022

WTC NOIDA DEVELOPEMENT COMPANY

PRIVATE LIMITED

.....Petitioner

Through: Mr. Shivam Singh Adv.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Piyush Beriwal, Advs. for R-1.

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W.P.(C) 12573/2022, CM APPL. 38062/2022& CM APPL. 38063/2022

M/S SWATI REALTY

.....Petitioner

Through: Mr. Abhishek A Rastogi, Mr. Ajay Singh, Ms. MeenalSongire, Ms. Pooja M Rastogi, Ms. Garima Gupta and Mr. Abhijeet Singh, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Sandeep Vishnu, SPC for R-1.

Mr Sanjeev Menon, Mr. Vivek Gurnani& Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

Ms. Suruchi Suri, Adv. for R-4.

Mr. Zoheb Hossain, Mr. Sanjeev



- Menon, Mr. Vivek Gurnani, Mr.
Pranjal, Mr. Kartik, Mr. Satyam and
Ms. Ilma Khan, Advs.
- + **W.P.(C) 12639/2022, CM APPL.38309/2022, CM APPL.
38310/2022& CM APPL. 39263/2022**
M/S PERFECT BUILDWELL PVT LTDPetitioner
Through: Mr. Krishnamohan K. Menon and Ms.
Perna Jain Kala, Advs.
Ms. Parul Sachdeva, Adv.
- versus
UNION OF INDIA AND ORS.Respondents
Through: Mr. Piyush Beriwal, Advs. for R-1.
Mr Sanjeev Menon, Mr. Vivek
Gurnani& Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.
Mr. Zoheb Hossain, Mr. Sanjeev
Menon, Mr. Vivek Gurnani, Mr.
Pranjal, Mr. Kartik, Mr. Satyam and Ms.
Ilma Khan, Advs.
- + **W.P.(C) 12797/2022, CM APPL. 38922/2022, CM APPL.
38923/2022&CM APPL. 38924/2022**
VASAVI AND GP INFRA LLPPetitioner
Through:
versus
UNION OF INDIARespondent
Through: Mr Sanjeev Menon, Mr. Vivek
Gurnani& Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.
Mr. Zoheb Hossain, Mr. Sanjeev
Menon, Mr. Vivek Gurnani, Mr.
Pranjal, Mr. Kartik, Mr. Satyam and Ms.
Ilma Khan, Advs.
- + **W.P.(C) 13657/2022, CM APPL. 41646/2022& CM APPL.
41647/2022**
M/S DLF LIMITEDPetitioner
Through: Mr. V. Lakshmikumar, Mr. Yogendra
Aldak and Mr. Agrim Arora, Advs.
- versus



UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Amit Gupta SPC with Mr. Vidur Dwivedi, Adv. for R-1.

Mr. Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+

W.P.(C) 14835/2022

M/S AIRMID REAL ESTATE LTD.

.....Petitioner

Through: Mr. Kishore Kunal, Ms. Ankita Prakash and Mr. Anuj Kumar, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

Mr. Rajesh Kumar, SPC with Ms. Pragya Yadav, Advs.

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+

W.P.(C) 16178/2022 & CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD.

.....Petitioner

Through: Ms. Purvi Sinha and Mr. Chetan Kr. Shukla, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Yamit Jetley, Adv. for Ms. Anushree Narain, SSC.

Mr. Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

Mr. Manish Kumar, Adv.



Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.
+ **W.P.(C) 16266/2022, CM APPL. 50925/2022& CM APPL. 50926/2022**

PRASU INFRABUILD PVT LTD.Petitioner
Through: Mr. Tarun Jain and Mr. Divyansh Singh,
Advs. (M: 9810717657)

versus

UNION OF INDIA & ORS.Respondents
Through: Mr Sanjeev Menon, Mr. Vivek Gurnani& Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+ **W.P.(C) 16890/2022, CM APPL. 53510/2022, CM APPL. 53511/2022&CM APPL. 53512/2022**

BHAGWATI INFRAPetitioner
Through: Mr. Bharat Raichandani, Mr. Deepak Kumar Khochar and Mr. Deepak Kumar Kholehar, Advs.

versus

UNION OF INDIA & ORS.Respondents
Through: Mr Sanjeev Menon, Mr. Vivek Gurnani& Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+ **W.P.(C) 246/2023, CM APPL. 939/2023&CM APPL. 940/2023**
M/S BHARTIYA URBAN PVT LTD (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD)Petitioner



Through: Mr. Abhishek A Rastogi, Mr. Ajay Singh, Ms. Meenal Songire, Ms. Pooja M Rastogi, Ms. Garima Gupta and Mr. Abhijeet Singh, Advs.

versus

UNION OF INDIA AND OTHERS & ANR.Respondents

Through: Mr Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+ **W.P.(C) 3866/2023 & CM APPL. 15035/2023**

ATS HOMES PVT LTD.Petitioner

Through: Ms. Purvi Sinha and Mr. Chetan Kr. Shukla, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Yamit Jetley, Adv. for Ms. Anushree Narain, SSC.

Mr. Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+ **W.P.(C) 11180/2023, CM APPL. 43445/2023 & CM APPL. 43446/2023**

M/S ATS TOWNSHIP PVT LTD.Petitioner

Through: Ms. Purvi Sinha and Mr. Chetan Kr. Shukla, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Naginder Benipal, SPC with Mr. Ankit Siwach, Mr. Udit Vaghela, Mr.



Jaskaran Singh, Mr. Arjun Baliyan and Mr. Saarthak Sethi, Advs. for UOI. (M: 9671594417)

Mr. Yamit Jetley, Adv. for Ms. Anushree Narain, SSC.

Mr Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.

Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

Mr. Naginder Benipal, SPC for UOI with Mr. Ankit Siwach, Mr. Udit Vaghela and Mr. Arjun Baliyan, Advocates.

+

W.P.(C) 11910/2023

PAREENA INFRASTRUCTURE PVT. LTD.Petitioner

Through: Mr. Vineet Bhatia, Mr. Abhinav Sharde, Ms. Aamnaya Jagannath Mishra, Ms. Anu Aggarwal and Mr. Keshav, Advs. Garg, Advs.

versus

UNION OF INDIA AND ORS.Respondents

Through: Mr. Piyush Beriwal, Advs. for R-1. Mr. Yamit Jetley, Adv. for Ms. Anushree Narain, SSC. Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+

W.P.(C) 14137/2023

M/S SALARPURIA SIGNUM COMPLEX LLPPetitioner

Through: Mr. Abhishek A Rastogi, Mr. Ajay Singh, Ms. Meenal Songire, Ms. Pooja M Rastogi, Ms. Garima Gupta and Mr. Abhijeet Singh, Advs.

versus



UNION OF INDIA & ORS.Respondents
Through: Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+ **W.P.(C) 14681/2023 & CM APPL. 58468/2023**
ADHIRAJ CONSTRUCTIONS PVT LTD.Petitioner
Through: Mr. Bharat Raichandani, Mr. Chaitanya G Tripathi and Mr. Deepak Kumar Kholehar, Advs.

versus
UNION OF INDIA & ORS.Respondents
Through: Mr Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+ **W.P.(C) 378/2019**
HINDUSTAN UNILEVER LIMITEDPetitioner
Through: Mrs. Vanita Bhargava, Mr. Ajay Bhargava and Ms. Nandita Chauhan, Advs.

versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Vikrant N Goyal, Mr. Harsh Kumar Singh, Mr. Piyush Wadhwa, Mr. Kunal Dixit and Mr. Prince Balyan, Advs. for R-1.

+ **W.P.(C) 1418/2019**
M/S J.P. & SONS THROUGH SHRI ANKIT KHANDELWAL, PROPRIETORPetitioner

Through:
Versus
NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH ITS SECRETARY & ORS.Respondents
Through: Mr. Kamal Sawhney, Mr. Deepak



Thackur, Mr. Rishabh Mishra and Ms.
Aakansha Wadhvani, Advs. for R-4.

+

W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITEDPetitioner

Through: Mr. Abhishek A Rastogi, Mr. Ajay
Singh, Ms. Meenal Songire, Ms. Pooja
M Rastogi, Ms. Garima Gupta and Mr.
Abhijeet Singh, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Himanshu Pathak, SPC with Mr.
Amit Singh, Adv. for R-1/UOI.
Mr. Gibran Naushad, Sr.SC with Mr.
Suraj Shekhar Singh and Mr. Harsh
Singhal, Advs.)

+

W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE
LIMITED & ANR.Petitioners

Through: Mrs. Vanita Bhargava, Mr. Ajay
Bhargava and Ms. Nandita Chauhan,
Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC for
UOI.

+

W.P.(C) 5558/2019 & CM APPL. 24368/2019

UNICHARM INDIA PVT. LTD.Petitioner

Through: Mr. R. Jawahar Lal and Mr. Sayyam
Maheshwari, Advocates

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Himanshu Pathak, SPC with Mr.
Amit Singh, Adv. for R-1/UOI.
Mr. Farman Ali, CGSC and Ms. Usha
Jamnal, Adv.

+

W.P.(C) 7743/2019



RECKITT BENCKISER INDIA PRIVATE LIMITEDPetitioner

Through:

versus

UNION OF INDIA THROUGH ITS
SECRETARY & ORS.

.....Respondents

Through: Mr. Yamit Jetley, Adv. for Ms. Anushree Narain, SSC.
Mr. Ruchesh Sinha, SSC, CGST with Ms. Upasna Vashistha, Adv.
. (M: 7456977814)
Mr Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Adv.
for NAA/CCI/DGPA.
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Adv.
Mr. Ruchesh Sinha, (Sr. St. Counsel CGST), Ms. Upasna Vashistha, 3. Ms. Monalisa Maity, Adv.
Mr. Bhagwan Swarup Shukla, CGSC with Mr. Praduman Kumar, Adv.

+

W.P.(C) 8162/2019

AFFINITI ENTERPRISES

.....Petitioner

Through:

versus

UNION OF INDIA THROUGH ITS
SECRETARY & ORS.

.....Respondents

Through: Mr. Gibran Naushad, Sr.SC with Mr. Suraj Shekhar Singh and Mr. Harsh Singhal, Adv.
Mr. Ravi Chawla, SSC with Mr. Himanshu Sood, Adv.

+

W.P.(C) 9053/2019

UNICHARM INDIA PVT. LTD.

.....Petitioner

Through:

versus

UNION OF INDIA & ORS.

.....Respondents



Through: Mr Piyush Beriwal, Ms Jyotsna Vyas
and Ms Ruchita Srivastava, Advs. for R-
1.
Mr. Farman Ali, CGSC and Ms. Usha
Jamnal, Adv.

+ **W.P.(C) 969/2020 & CM APPL. 5342/2020**
NESTLE INDIA LTD. & ANR.Petitioners
Through: Mr. V. Lakshmikumaran, Mr. Yogendra
Aldak and Mr. Agrim Arora, Advs.

versus
UNION OF INDIA & ORS.Respondents

+ **W.P.(C) 1780/2020**
JOHNSON & JOHNSON PVT.LTDPetitioner
Through: Mr. V. Lakshmikumaran, Mr. Yogendra
Aldak and Mr. Agrim Arora, Advs.

versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Vikram Jetly and Ms. Shreya Jetly,
Advs. for R-1.
Mr Sanjeev Menon, Mr. Vivek
Gurnani& Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.

+ **W.P.(C) 2490/2020**
JOHNSON & JOHNSON PVT LTD.Petitioner
Through: Mr. V. Lakshmikumaran, Mr. Yogendra
Aldak and Mr. Agrim Arora, Advs.

versus
UNION OF INDIA & ORS.Respondents

+ **W.P.(C) 3737/2020**
PHILIPS INDIA LIMITED.Petitioner
Through: Mr. Tushar Joshi, Adv.
versus
UNION OF INDIA & ORS.Respondents
Through: Mr Sanjeev Menon, Mr. Vivek



Gurnani & Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.

Mr. Zoheb Hossain, Mr. Sanjeev
Menon, Mr. Vivek Gurnani, Mr.
Pranjal, Mr. Kartik, Mr. Satyam and Ms.
Ilma Khan, Advs.

+

W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITEDPetitioner

Through: Mr. Shashank Shekhar and Mr. Tushar
Joshi, Advs.

versus

UNION OF INDIA AND ORS & ORS.Respondents

Through: Mr. Ruchesh Sinha, SSC, CGST with
Ms. Upasna Vashistha and Ms. Monalisa
M., Advs.

(M: 7456977814)

Mr Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.

Mr. Zoheb Hossain, Mr. Sanjeev
Menon, Mr. Vivek Gurnani, Mr.
Pranjal, Mr. Kartik, Mr. Satyam and Ms.
Ilma Khan, Advs.

+

W.P.(C) 4375/2020

M/S PATANJALI AYURVED LTDPetitioner

Through: Mr Ashwarya Sharma & Ms Kinjal
Shrivastava, Advs. (M: 8299285479)

versus

UNION OF INDIA & ORS.Respondents

Through: Mr Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.

Mr. Zoheb Hossain, Mr. Sanjeev
Menon, Mr. Vivek Gurnani, Mr.
Pranjal, Mr. Kartik, Mr. Satyam and
Ms. Ilma Khan, Advs.

+

W.P.(C) 4516/2020

MCNROE CONSUMER PRODUCTS UDIT JAIN PVT. LTD.



-Petitioner
Through: Mr. Kumar Visalaksh, Mr. Udit Jain,
Mr. Arihant Tater, Mr. Saurabh Dugar
and Mr. Ajitesh Dayal Singh, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Farman Ali, CGSC.
- + **W.P.(C) 4607/2020**
AFFINITI ENTERPRISESPetitioner
Through:
- versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Gibran Naushad, Sr.SC with Mr.
Suraj Shekhar Singh and Mr. Harsh
Singhal, Advs.
Mr. Ravi Chawla, SSC with Mr.
Himanshu Sood, Advs.
- + **W.P.(C) 7412/2020 & CM APPL. 24800/2020**
SAMSUNG INDIA ELECTRONICS PVT LTDPetitioner
Through: Ms. Purvi Sinha and Mr. Chetan Kr.
Shukla, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Mr Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.
Mr. Zoheb Hossain, Mr. Sanjeev
Menon, Mr. Vivek Gurnani, Mr.
Pranjal, Mr. Kartik, Mr. Satyam and
Ms. Ilma Khan, Advs.
Mr. Farman Ali, CGSC and Ms. Usha
Jamnal, Adv.
- + **W.P.(C) 10901/2020, CM APPLs.34162/2020, 34163/2020,
55627/2025**
S.C. JOHNSON PRODUCTS PVT. LTD.Petitioner
Through: Mr. Rajat Bose, Adv. (M: 9990008414)
versus
UNION OF INDIA, THROUGH ITS



- SECRETARY & ORS.Respondents
Through: Ms. Nidhi Raman, CGSC with Mr. Arnav Mittal & Mr. Akash Mishra, Advs. for UOI.
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.
- + **W.P.(C) 1366/2021**
M/S TATA STARBUCKS PRIVATE LIMITEDPetitioner
Through: Mr. Mr. Rohan Shah, Sr. Adv. with Mr. Mohammed Anajwalla, Adv.
- versus
UNION OF INDIA & ORS.Respondents
Through:
- + **W.P.(C) 1593/2021**
RAYMOND CONSUMER CARE LTD.Petitioner
Through: Mr. V. Lakshmikumar, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through:
- + **W.P.(C) 2785/2021 & CM APPL. 8368/2021**
SAMSUNG INDIA ELECTRONICS PVT LTDPetitioner
Through: Ms. Purvi Sinha and Mr. Chetan Kr. Shukla, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Mr Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.
- + **W.P.(C) 2897/2021**
ITC LIMITED & ANR.Petitioners
Through: Mr. Ajay Aggarwal, Adv.
- versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Piyush Beriwal, Adv. for R-1.
- + **W.P.(C) 3254/2021**



- GILLETTE INDIA LTDPetitioner
Through: Mr. V. Lakshmikumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.
- + **W.P.(C) 3306/2021**
PROCTER AND GAMBLE HOME PRODUCTS PVT LTDPetitioner
Through: Mr. V. Lakshmikumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Ripudaman Bhardwaj, CGSC for UOI.
- + **W.P.(C) 3327/2021**
PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTDPetitioner
Through: Mr. V. Lakshmikumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Vivek Goyal, (CGSPC) and Mr. Gokul Sharma & Mr. Aryam Aggarwal, Advs.
- + **W.P.(C) 7781/2022 & CM APPL. 23831/2022**
SAMSUNG INDIA ELECTRONICS PVT LTD.Petitioner
Through: Ms. Purvi Sinha and Mr. Chetan Kr. Shukla, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Rakesh Kumar, SPC with Mr. Sunil, Adv. for UOI.
- + **W.P.(C) 12557/2022, CM APPL. 38027/2022& CM APPL. 38028/2022**



L OREAL INDIA PRIVATE LIMITEDPetitioner
Through: Mr. V. Lakshmikumaran, Mr. Yogendra
Aldak and Mr. Agrim Arora, Advs.

versus

UNION OF INDIA & ORS.Respondents
Through: Ms. Uma Prasuna Bachu, SPC
Mr Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.
Mr. Zoheb Hossain, Mr. Sanjeev
Menon, Mr. Vivek Gurnani, Mr.
Pranjal, Mr. Kartik, Mr. Satyam and Ms.
Ilma Khan, Advs.

+

W.P.(C) 15169/2022

GELENMARK PHARMACEUTICAL
LIMITED AND ANR.Petitioners

Through: Mr. Rohan Shah, Sr. Advocate with
Mr. Mohammed Anajwalla, Adv.

versus

UNION OF INDIA AND ORS.Respondents
Through: Mr. Sushil Kumar Pandey, SPC Ms.
Himanshi Chhillar, Advs. for R-1
Mr Sanjeev Menon, Mr. Vivek
Gurnani & Ms. Pranjal Tripathi, Advs.
for NAA/CCI/DGPA.
Mr. Sushil Kr. Pandey, (SPC), Mr.
Himanshi Chhillar, Adv.
Mr. Zoheb Hossain, Mr. Sanjeev
Menon, Mr. Vivek Gurnani, Mr.
Pranjal, Mr. Kartik, Mr. Satyam and
Ms. Ilma Khan, Advs.

+

**W.P.(C) 17073/2022, CM APPL. 54098/2022 & CM
APPL.68555/2025**

ALLERGAN HEALTHCARE INDIA PVT. LTD.Petitioner

Through: Mr. Sparsh Bhargava, Ms. Ishita Far
Saiya, Ms. Vanshika Taneja and Mr.
Jaidev Prasada, Advs.

versus



- UNION OF INDIA & ORS.Respondents
Through: Mr. Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.
- + **W.P.(C) 4131/2020**
MS. SAMSONITE SOUTH ASIA PVT. LTD.Petitioner
Through: Mr. Rohan Shah, Sr. Adv. with Mr. Mohammed Anajwalla, Adv.
- versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Ripudaman Bhardwaj, CGSC for UOI.
- + **W.P.(C) 7736/2020**
M/S PRASAD MEDIA CORPORATION PVT. LTD.Petitioner
Through: Mr. V. Lakshmikumaran, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through:
- + **W.P.(C) 8229/2020**
LITECON INDUSTRIES PVT.LTD.Petitioner
Through: Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advs.
- versus
UNION OF INDIA & ORS.Respondents
Through: Mr. Farman Ali, CGSC and Ms. Usha Jamnal, Adv.
- + **W.P.(C) 13715/2022, CM APPL. 45056/2022, CM APPL. 45505/2022 & CM APPL. 41879/2022**
NY CINEMAS LLPPetitioner
Through: Mr. Mihir Naniwadekar, Mr. Raturaj Gurjar, Mr. Prateek Chadha, Mr. Sreekar Aechuri and Mr. Aniket Chauhaan, Advs.
- versus
UNION OF INDIA ORS.Respondents



Through: Mr Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.
Mr. Sushil Kr. Pandey, (SPC), Mr. Himanshi Chillar, Adv.
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.

+ **W.P.(C) 15289/2022, CM APPL. 47442/2022 & CM APPL. 47443/2022**

ANUTONE ACOUSTICS LIMITEDPetitioner

Through: Mr. V. Lakshmikumar, Mr. Yogendra Aldak and Mr. Agrim Arora, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr Sanjeev Menon, Mr. Vivek Gurnani & Ms. Pranjal Tripathi, Advs. for NAA/CCI/DGPA.
Mr. Sushil Kr. Pandey, (SPC), Mr. Himanshi Chillar, Adv.
Mr. Zoheb Hossain, Mr. Sanjeev Menon, Mr. Vivek Gurnani, Mr. Pranjal, Mr. Kartik, Mr. Satyam and Ms. Ilma Khan, Advs.
Mr. Sushil Kumar Pandey, SPC Ms. Himanshi Chhillar, Advs. for R-1.

CORAM:
JUSTICE PRATHIBA M. SINGH
JUSTICE MINI PUSHKARNA

ORDER
% **27.11.2025**

1. This hearing has been done through hybrid mode.
2. Ld. Counsel for the Parties may file their respective written



submissions at least two weeks before the next date of hearing.

3. List on 29th January, 2026 at 02:30 pm.

PRATHIBA M. SINGH, J.

MINI PUSHKARNA, J.

NOVEMBER 27, 2025

kk/msh